

FORM B
PUBLIC ANNOUNCEMENT

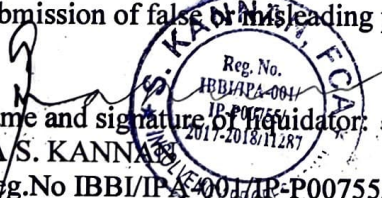
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF Power Car India Private Limited

Sl. No.	PARTICULARS	DETAILS
1	Name of corporate debtor	M/s. Power Car India Private Limited
2	Date of incorporation of corporate debtor	30-09-2015
3	Authority under which corporate debtor is incorporated / registered	ROC Chennai
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U66000TN2015PTC102390
5	Address of the registered office and principal office (if any) of corporate debtor	No:2/398, Mount Ponnammalle Road, Iyyappanthangal, Chennai-600 056
6	Date of closure of Insolvency Resolution Process	25 th November 2022
7	Liquidation commencement date of corporate debtor	27 th July, 2023
8	Name and registration number of the insolvency professional acting as liquidator	CA S. KANNAN Reg.No IBBI/PA-001/IP-P00755/2017-18/11287
9	Address and e-mail of the liquidator, as registered with the Board	No. 27, "SKYLINE CASTLE" Abdul Razack Street, Saidapet, Chennai – 600 015 charitarthkannan@gmail.com mobile number 9381041949
10	Address and e-mail to be used for correspondence with the liquidator	- As above -
11	Last date for submission of claims	25 th August 2023.

Notice is hereby given that the National Company Law Tribunal Chennai Division Bench-I, Chennai has ordered the commencement of liquidation of the Power Car India Private Limited on 27th July, 2023.

The stakeholders of Power Car India Private Limited are hereby called upon to submit their claims with proof on or before 25th August, 2023, to the liquidator at the address mentioned against item No.9.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator: 

CAS. KANNAN

Reg.No IBBI/PA-001/IP-P00755/2017-18/11287

Date and place: 28th July, 2023, Chennai